

DIVISION BENCH  
COURT - II

**O-206**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/186(KB)2023  
IA(I.B.C)/231(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	TECHON COMMERCIAL PRIVATE LIMITED VS SUPER FORGINGS & STEELS LTD
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Muskan Balasaria, Adv. ] For the Resolution Professional.

**ORDER**

1. Ld. Counsel appearing on behalf of RP present.
2. **IA(I.B.C)/231(KB)2024:**
  - a. This IA has been filed by the Liquidator to place on record the Progress Report, which is placed at page nos. 16 to 45 of the application. This IA is supported by an affidavit which is placed at page no. 14 onwards of the application. The Progress Report is taken on record, and this IA is accordingly **allowed and disposed of.**
  - b. List the CP for further progress report on **03.04.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**